

**BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE
AT CHENNAI**

Appeal No. 77 of 2022

M/s. Varalakshmi Starch Industries (P) Ltd.,
Rep. by its Managing Director V.Anbalagan
Having its office at:
"Varalakshmi Tower"
No.127/1, 2nd floor,
Gandhi Road,
Salem- 636 007.

...Appellant

AND

Tamil Nadu Pollution Control Board
Rep. by its Chairperson
76, Anna Salai, Guindy Industrial Estate,
Guindy,
Chennai – 600032 & Ors.,

...Respondents,

INDEX

S.No.	Date	Description	Pg.No.
	12.02.2025	Affidavit on behalf of the Appellant	1-7

TYPED SET OF DOCUMENTS

S.No.	Date	Description	Annexures	Pg. No.
1	27.12.2024	Annexure 1 - Test report issued vide 1.ROA No. 927/ROA/AEL/SLM/2024-25, dated 27.01.2025 (samples taken on 27.12.2024)	1	8-16
2	29.01.2025	Annexure 2 Photos of TNPCB Officials inspection our unit.	2	17-25
3		Annexure 3 - Photos of Replanting the native plant species in the green belt area.	3	26-33
4	29.01.2025	Annexure 4 - Photos of TNPCB Officials TDS test on Spot with portable TDS Meter.	4	34-37

5	29.01.2025	Annexure 5 - Test report issued vide 1.ROA No. 1014/TNPCB/AEL-SLM/2024-25, dated 05.02.2025 (samples taken on 29.01.2025)	5	38-46
6	16.10.2024 & 13.01.2025	Annexure 6 – 16.10.2024 TNPCB Letter (Scrutiny) and our reply Letter No. VSIPL/TNPCB/2024-25/562 Date 13.01.2025	6	47-56
7		Annexure 7 – Tapioca Tuber Rate Slashed - News paper cuttings	7	57-59
8		Annexure 8 – Photos of Momentos and Awards	8	60

The documents filled above are certified as true copies of their respective Originals

Dated at Chennai on this the 12th day of February, 2025

Appellant
For Varalakshmi Starch Industries (P) Ltd.,

(V. Ambalagan)
Managing Director

**BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE
AT CHENNAI
Appeal No. 77 OF 2022**

M/s. Varalakshmi Starch Industries (P) Ltd.,
Rep. by its Managing Director V.Anbalagan
Having its office at:
"Varalakshmi Tower"
No.127/1, 2nd floor,
Gandhi Road,
Salem- 636 007.

....Appellant

AND

Tamil Nadu Pollution Control Board
Rep. by its Chairperson
76, Anna Salai, Guindy Industrial Estate,
Guindy,
Chennai – 600032 & Ors.,

... Respondents

AFFIDAVIT ON BEHALF OF THE APPELLANT

I, V.Anbalagan,, Son of R.Varadharajan, Hindu, aged about 68years, having office at "Varalakshmi Tower", 2nd Floor, 127/1 Gandhi Road, Hasthampatty, Salem – 636 007, now temporarily come down to Chennai do hereby solemnly affirm and state as under: ----

1. I am the Managing Director of the Appellant herein and as such fully acquainted with the facts and circumstances of the present case. I am filing this affidavit on behalf of the Appellant Company.

For Varalakshmi Starch Industries (P) Ltd

Authorised Signatory

2. It is submitted that as per the directions of the Hon'ble National Green Tribunal, Southern Region in their order dated 16.12.2024, the TNPCB authorities visited the appellant unit on 27.12.2024 by surprise and drew samples from Trade Effluent to treated wastewater at final discharge, ground water from Piezometric wells etc. and tested at TNPCB Laboratory and issued the analysis report to the Appellant. **All the parameters are reported within the treated waste water standards prescribed by Tamilnadu Pollution Control Board to the Appellant's unit. The ROA reports of samples collected on 27.12.2024 is enclosed in Annexure No.1**

3. Later, the Appellant was intimated by TNPCB vide their letter dated 23.01.2025 that an inspection will be conducted on 29.01.2025 at the Appellant's unit. Accordingly, the TNPCB Officials DEE, AEE and AE have visited the Appellant unit on 29.01.2025, collected and verified the documents as required by them and conducted inspection of the entire Factory Unit including, **(Photos enclosed in Annexure No. 2)**

1. Raw Material unloading and pre cleaning
2. Tuber wet washing
3. Starch extraction while plant running
4. Raw water usage for production and process water recycling for minimizing raw water consumption
5. Sago and Papad manufacturing plant
6. All types of packing and loading
7. Whole ETP from effluent collection tank, Biogas generation in 6 Hybrid Anaerobic digestors to green belt discharge area.
8. Green Belt Area, Semaikaruvelam trees cutting & replanting **(Photos enclosed in Annexure No. 3)**
9. Inside Jungle Stream

For Varalakshmi Starch Industries (P) Ltd
Authorised Signatory

10. Boiler outlet fly ash yard.

They have taken photographs and videos of the above spots and collected required documents such as copies of logbooks from the Appellant. Total of 8 samples were collected by TNPCB officials from Collection Tank at inlet of ETP, UASBR outlet, Clarifier outlet, Outlet in Greenbelt, Piezometric wells-1, Piezometric well-2, Piezometric well-3 and Jungle Stream (Peeniyaru) for analytical purpose at TNPCB lab. They have also collected the samples and tested in the spot with Portable TDS meter (**Photos enclosed in annexure No. 4**) The Report of Analysis of the samples collected during inspection on 29.01.2025 have been provided to the Appellant. **All the parameters are reported within the treated waste water standards prescribed by Tamilnadu Pollution Control Board to the Appellant's unit and (enclosed in Annexure 5).**

4. It is submitted that the Appellant had applied for renewal of their consent to operate to TNPCB through OCMMS online portal vide their Application No.53943486 on 11.07.2023 seeking renewal for a period of 6 Years from 01.04.2023 to 31.03.2029 with payment of relevant consent fees of Rs.13,84,440/-. The application was returned multiple times. The last renewal CTO application made on 25.04.2024 through OCMMS online portal to TNPCB was returned after 5 months and 20 days (application filed date 25.04.2024 and returned date on 16.10.2024). In this regard, as per the provisions of sub-section (7) of section 25 of the WATER (PREVENTION AND CONTROL OF POLLUTION) ACT, 1974

"the consent referred to in sub-section (1) shall, unless given or refused earlier, be deemed to have been given unconditionally on the

For Varalakshmi Starch Industries (P) Ltd

Authorised Signatory

expiry of a period of four months of the making of an application in this behalf complete in all respects to the State Board”.

Therefore, the Appellant have sent their observation regarding applicability of Deemed Renewal of consent to operate as per the above Deemed provisions and requested original renewal consent order through their Letter No.VSIPL/TNPCB/2024-25/545 dated 02.01.2025 and Letter No.VSIPL/TNPCB/2024-25/560 dated 11.01.2025 addressed to the Chairperson, TNPCB-Chennai with copy to the Member Secretary and The DEE, Dharmapuri. But a response is still awaited from TNPCB.

5. It is submitted that again the Appellant have received a letter on 16.10.2024 from TNPCB requiring 5 alterations in our application and requesting 10 additional documents which are all already submitted **(Enclosed in Annexure No.6)**. The Appellant have submitted their reply on 13.01.2025.
6. It is humbly submitted that already our business has been spoiled and the unit has lost entire abroad customers and also many domestic customers who are bulk purchasers based on annual contract with them for the past 20 years and all of them have lost credibility on the Appellant Company and moved to their competitors or substituted with imports and the unit's business activities have been struck down for the past 3 years. Due to this, our company's intake of raw material from farmers have drastically reduced, resulting in surplus in the market and the price of the raw material has slashed to Rs. 5000/- from Rs. 10000/- per MT and the farmers also are facing heavy loss. **(Enclosed in Annexure No. 7)**

For Varalakshmi Starch Industries (P) Ltd

Authorised Signatory

7. It is submitted that based on the compliance of all the directions, the TNPCB authorities have not included the submission of Bank Guarantee of Rs. 50 Lakhs in their subsequent correspondence to our application.
8. It is submitted that the Key person V.Anbalagan, the Managing Director of the Appellant company in 1990s has received more than 20 appreciation awards from Government of India, Government of Tamilnadu, Banks and NGOs (**Photos of momenots and awards enclosed in annexure No. 8**) for the outstanding performance especially for Tapioca Starch and Tapioca Sago industry and on this merit the Tamilnadu Government through SIPCOT funded for promoting this World high tech international standard Tapioca starch and Sago manufacturing factory as the first one in India in the year 1995 to extend direct support and growth to the Tapioca Tuber cultivating farmers for getting remunerative price and assured market for their produce.
9. It is submitted that in addition in the year 2001 the UNDP has selected our Industry for setting up Demonstration Project for tapping Bio gas from Tapioca waste water with 50% capital investment of the project. Balance 50% invested by the Appellant. Based on the successful demo project result, numerous Tapioca crushing units have now installed the same and tapping bio gas from waste water for using for thermal application and electric power generation which reduces the pollution load more than 80%. Thus, the Appellant industry is serving for us and for the country also.

For Varalakshmi Starch Industries (P) Ltd

Authorized Signatory

10. It is submitted that in this situation for the past 3 years the appellant Factory and the tapioca cultivating farmers have been affected to the maximum due to the closure order of TNPCB on the basis of mere directions which are for improvement only.
11. It is humbly prayed that the Honorable National Green Tribunal may be pleased to pass such further order or orders to save the Appellant industry which is not only making profits for their shareholders but to save the livelihood of rural farmers and work force and to bring foreign exchange through export trade as a public utility industry. Myself is the first one to introduce world high starch manufacturing industry in India and to source the technology from New Jersey Institute of Technology, New York USA for tapping renewable energy (bio gas) from the Tapioca processing waste water. Now, the Appellant are on the experiment for reusing the treated waste water through MBR technology (Membrane Bio Reactor). The Appellant Unit has always been on the forefront in introducing technology in the Sago and Starch Industry in Tamilnadu and is prepared to undertake any experimental projects like the above if the Honourable NGT orders.
12. It is humbly prayed that the Hon'ble NGT may be pleased to pass orders for causing withdrawal of the closure order and issuing directions to TNPCB to renew our consent to operate and save this long drawn and non-polluting industry for the benefit of several stake holders.
13. And it is humbly prayed that any conditions imposed to the Appellant industry shall be made common through a Standard Operating

For Varalakshmi Starch Industries (P) Ltd

Authorised Signatory

Procedure (SOP) to all the similar medium and large Starch and Sago industries in the field so that there will be level playing ground and the cost of product will be uniform for all the units.

For Varalakshmi Starch Industries (P) Ltd

Authorized Signatory



TAMIL NADU POLLUTION CONTROL BOARD

From

To

Er.K .Udayakumar B.E., M.Tech.,
District Environmental Engineer
Tamil Nadu Pollution Control Board
Adiyamankottai-Hosurbyepass Road,
A.Reddihalli Village,
Dharmapuri -636 809

The Managing Director
M/s. Varalakshmi Starch Industries Ltd
Bommidi Road-Pappireddipatti
Papireddipatti Tk
Dharmapuri Dt - 636 905

Lr. No. : F.DMP0013/OL/DEE/TNPCB/ DMP/2024 Date: 05.02.2025

Sir,

Sub: TNPC Board -- Industries -- Analysis of Samples -- Report of
Analysis communicated --analysis fees to be remitted - Reg.

Ref: Samples collected from your unit on 27.12.2024

The Report of Analysis of the samples collected from your unit on 27.12.2024 is enclosed herewith.

Sl.No	Date of Sample Collection	Code No of Sample
1.	27.12.2024	DEEDMP-240258 to 240265

The unit is requested to remit the analytical charges for the samples collected and analysed as detailed below.

Sl.No	Date of collection	No.of samples	Rate (Rs)	Analytical charges to be paid (Rs)
1	27.12.2024	8	80,670/-	80,670/-
Total				80,670/-

The above amount of **Rs. 80,670/-** may be remitted to this office through a Demand Draft drawn in favour of "**District Environmental Engineer, Tamil Nadu Pollution Control Board**" payable at **Dharmapuri** within 7 days from the date of receipt of this letter.

The receipt of this letter may be acknowledged


 District Environmental Engineer
 Tamil Nadu Pollution Control Board
 Dharmapuri



**ADVANCED ENVIRONMENTAL LABORATORY,
TAMILNADU POLLUTION CONTROL BOARD,
SALEM – 636 004.**

ROA No.927 /ROA/AEL/SLM/2024-25, Dated : 27.01.2025

1.	Name and address of the sender	The District Environmental Engineer, Tamil Nadu Pollution Control Board, Salem.
2.	Date and time of collection	27.12.2024 at 02.15 PM To 02.20 PM
3.	Date and time of receipt at Lab	27.12.2024 at 06.00 PM
4.	Condition of seal, fastening and Container	Sealed/Unfastened Condition in Polythene carbuoy 2.5 lits X 2 Nos.
5.	Nature and Number of samples	2 No. of Trade effluent Samples
6.	Date of Analysis	27.12.2024 – 27.01.2025

DEE Code No.	Lab Code No.	Point of Collection	Whether Untreated/ Treated
DEEDMP240258	2701	Collection Tank	--
DEEDMP240259	2702	UASBR Outlet	--

TEST REPORT

Sl. No.	Parameters	Unit	Test Sample Code Nos.		Test Method
			DEEDMP 240258/ 2701	DEEDMP 240259/ 2702	
1.	pH at 25°C	Number	3.82	7.21	APHA 23 rd Edn 2017 (4500 H+)
2.	TSS at 103°C – at 105°C	mg/l	2540	944	APHA 23 rd Edn 2017 (2540 -D)
3.	TDS at 180°C	mg/l	4652	1920	APHA 23 rd Edn.2017 (2540 C)
4.	Chloride as Cl	mg/l	950	500	APHA 23 rd Edn.2017 (4500 Cl B)
5.	Sulphates as SO ₄	mg/l	170	80	APHA 23 rd Edn.2017 (4500 SO4-E)
6.	BOD (at 27°C for 3 days)	mg/l	12840	1300	IS 3025 (Part-44)
7.	COD	mg/l	15600	1520	APHA 23 rd Edn 2017 (5220 B)
8.	Ammonical Nitrogen as NH ₃ -N	mg/l	3.92	6.16	APHA 23 rd Edn. 2017 (4500 - NH ₃ C)
9.	Total Kjeldahal Nitrogen	mg/l	7.84	14	APHA 23 rd Edn. 2017 (4500-N-B)
10.	Nitrate Nitrogen as NO ₃	mg/l	1.999	42.486	APHA 23 rd Edn. 2017 (4500 NO ₃ - B)
11.	Total Hardness as CaCO ₃	mg/l	690	580	APHA 23 rd Edn. 2017 (2340 C)

10

12.	Calcium as Ca	mg/l	96	128	APHA 23 rd Edn.2017 (3500 Ca B)
13.	Magnesium as Mg	mg/l	109	63	APHA 23 rd Edn. 2017 (3500 Mg)
14.	Alkalinity as CaCO ₃	mg/l	Nil	64	APHA 23 rd Edn. 2017 (2320 B)
15.	Cyanide as CN	mg/l	3.185	0.196	APHA 23 rd Edn.2017 (4500-CNE)

Note: < = Indicates Less than Minimum Detectable Limit.

Checked by

DK
27/01/25

Environmental scientist

Authorized Signatory

S.OI — *BA*
27/01/25

Assistant Director(Lab)
AEL, TNPCB, Salem.

- End of Test Report -

Page No : 2 of 2



**ADVANCED ENVIRONMENTAL LABORATORY,
TAMILNADU POLLUTION CONTROL BOARD,
SALEM – 636 004.**

ROA No. 927 /ROA/AEL/SLM/2024-25, Dated : 27.01.2025

1.	Name and address of the sender	The District Environmental Engineer, Tamil Nadu Pollution Control Board, Salem.
2.	Date and time of collection	27.12.2024 at 02.25 PM To 02.30 PM
3.	Date and time of receipt at Lab	27.12.2024 at 06.00 PM
4.	Condition of seal, fastening and Container	Sealed/Unfastened Condition in Polythene carbuoy 2.5 lits X 2 Nos.
5.	Nature and Number of samples	2 No. of Trade effluent Samples
6.	Date of Analysis	27.12.2024 – 27.01.2025

DEE Code No.	Lab Code No.	Point of Collection	Whether Untreated/ Treated
DEEDMP240260	2703	Clarifier Outlet	--
DEEDMP240261	2704	Outlet in Greenbelt	--

TEST REPORT

Sl. No.	Parameters	Unit	Test Sample Code Nos.		Test Method
			DEEDMP 240260/ 2703	DEEDMP 240261/ 2704	
1.	pH at 25°C	Number	7.22	7.20	APHA 23 rd Edn 2017 (4500 H+)
2.	TSS at 103°C – at 105°C	mg/l	42	41	APHA 23 rd Edn 2017 (2540 -D)
3.	TDS at 180°C	mg/l	1840	1838	APHA 23 rd Edn.2017 (2540 C)
4.	Chloride as Cl	mg/l	470	470	APHA 23 rd Edn.2017 (4500 ClB)
5.	Sulphates as SO ₄	mg/l	27	27	APHA 23 rd Edn.2017 (4500 SO4-E)
6.	BOD (at 27°C for 3 days)	mg/l	26	24	IS 3025 (Part-44)
7.	COD	mg/l	184	176	APHA 23 rd Edn 2017 (5220 B)
8.	Ammonical Nitrogen as NH ₃ -N	mg/l	1.12	1.12	APHA 23 rd Edn. 2017 (4500 - NH ₃ C)
9.	Total Kjeldahal Nitrogen	mg/l	2.24	2.24	APHA 23 rd Edn. 2017 (4500-N-B)
10.	Nitrate Nitrogen as NO ₃	mg/l	25.135	25.135	APHA 23 rd Edn. 2017 (4500 NO ₃ - B)
11.	Total Hardness as CaCO ₃	mg/l	550	550	APHA 23 rd Edn. 2017 (2340 C)

12

12.	Calcium as Ca	mg/l	52	40	APHA 23 rd Edn.2017 (3500 Ca B)
13.	Magnesium as Mg	mg/l	102	109	APHA 23 rd Edn. 2017 (3500 Mg)
14.	Alkalinity as CaCO ₃	mg/l	48	48	APHA 23 rd Edn. 2017 (2320 B)
15.	Cyanide as CN	mg/l	0.140	0.098	APHA 23 rd Edn.2017 (4500-CNE)

Note: <= Indicates Less than Minimum Detectable Limit.

Checked by

DK
27/01/25

Environmental scientist

Authorized Signatory

S. D. — GA
27/01/25

Assistant Director(Lab)
AEL, TNPCB, Salem.

- End of Test Report -

Page No : 2 of 2

13



**ADVANCED ENVIRONMENTAL LABORATORY,
TAMILNADU POLLUTION CONTROL BOARD,
SALEM – 636 004.**

ROA No.927/ROA/AEL/SLM/2024-25, Dated : 27.01.2025

1.	Name and address of the sender	The District Environmental Engineer, Tamil Nadu Pollution Control Board, Salem.
2.	Date and time of collection	27.12.2024 at 02.50 PM To 03.00 PM
3.	Date and time of receipt at Lab.	27.12.2024 at 06.00 PM
4.	Condition of seal, fastening and Container	Sealed/Unfastened Condition in Polythene carbuoy 2.5 lits X 2 Nos.
5.	Nature and Number of samples	2 No. of Surface Water Samples
6.	Date of Analysis	27.12.2024 – 27.01.2025

DEE Code No.	Lab Code No.	Point of Collection	Whether Untreated/Treated
DEEDMP240262	2705	Piezometric well- 3	--
DEEDMP240263	2706	Piezometric well- 2	--

TEST REPORT

Sl. No.	Parameters	Unit	Test Sample Code Nos.		Test Method
			DEEDMP 240262/ 2705	DEEDMP 240263/ 2706	
1.	pH at 25°C	Number	7.28	7.66	APHA 23 rd Edn 2017 (4500 H+)
2.	TDS at 180°C	mg/l	1404	1316	APHA 23 rd Edn.2017 (2540 C)
3.	Chloride as Cl	mg/l	440	440	APHA 23 rd Edn.2017 (4500 ClB)
4.	Sulphates as SO ₄	mg/l	86	90	APHA 23 rd Edn.2017 (4500 SO4-E)
5.	Phenolic Compounds	mg/l	<0.01	<0.01	APHA 23 rd Edn. 2017 (5530 C)
6.	Ammonical Nitrogen as NH ₃ -N	mg/l	1.12	2.24	APHA 23 rd Edn. 2017 (4500 - NH ₃ C)
7.	Nitrate Nitrogen as NO ₃	mg/l	2.573	5.665	APHA 23 rd Edn. 2017 (4500 NO ₃ -B)
8.	Sulphide	mg/l	<1	<1	APHA 23 rd Edi.2017 4500 S ² F
9.	Total Hardness as CaCO ₃	mg/l	500	560	APHA 23 rd Edn. 2017 (2340 C)
10.	Calcium as Ca	mg/l	100	92	APHA 23 rd Edn.2017 (3500 Ca B)
11.	Magnesium as Mg	mg/l	61	80	APHA 23 rd Edn. 2017 (3500 Mg)

14

12.	Fluoride as F	mg/l	0.438	0.411	APHA 23 rd Edn. 2017 (4500-FB,D)
13.	Alkalinity as CaCO ₃	mg/l	72	76	APHA 23 rd Edn. 2017 (2320 B)
14.	Iron Total as Fe	mg/l	<0.05	<0.05	APHA 23 rd Edn. 2017 (3500 Fe B)
15.	Boron	mg/l	<0.002	<0.002	APHA 23 rd Edi.2017-4500-B-C
16.	Free Residual Chlorine	mg/l	<1	<1	APHA 23 rd Edi.2017 4500 Cl B
17.	Copper as Cu	mg/l	<0.03	<0.03	APHA 23 rd Edn. 2017 (3111-B)
18.	Zinc as Zn	mg/l	<0.01	<0.01	APHA 23 rd Edn. 2017 (3111-B)
19.	Manganese	mg/l	<0.02	<0.02	APHA 23 rd Edn 2017 (3550-Mn)
20.	Turbidity	NTU	1	1.22	APHA 23 rd Edn 2017 (2130 B)
21.	Colour	Hazen	<5	<5	APHA 23 rd Edn 2017 (2120 B)

Note: < = Indicates Less than Minimum Detectable Limit.

Checked by

PK
27/01/25

Environmental scientist

Authorized Signatory

S. D. — 04
27/01/25

Assistant Director(Lab)
AEL, TNPCB, Salem.

- End of Test Report -

Page No : 2 of 2



15
ADVANCED ENVIRONMENTAL LABORATORY,
TAMILNADU POLLUTION CONTROL BOARD,
SALEM – 636 004.

ROA No. 927 /ROA/AEL/SLM/2024-25, Dated : 27.01.2025

1.	Name and address of the sender	The District Environmental Engineer, Tamil Nadu Pollution Control Board, Salem.
2.	Date and time of collection	27.12.2024 at 03.10 PM To 03.25 PM
3.	Date and time of receipt at Lab.	27.12.2024 at 06.00 PM
4.	Condition of seal, fastening and Container	Sealed/Unfastened Condition in Polythene carbuoy 2.5 lits X 2 Nos.
5.	Nature and Number of samples	2 No. of Surface Water Samples
6.	Date of Analysis	27.12.2024 – 27.01.2025

DEE Code No.	Lab Code No.	Point of Collection	Whether Untreated/ Treated
DEEDMP240264	2707	Piezometric well- 1	--
DEEDMP240265	2708	Rainwater Harvesting Pond	--

TEST REPORT

Sl. No.	Parameters	Unit	Test Sample Code Nos.		Test Method
			DEEDMP 240264/ 2707	DEEDMP 240265/ 2708	
1.	pH at 25°C	Number	7.17	7.02	APHA 23 rd Edn 2017 (4500 H+)
2.	TDS at 180°C	mg/l	1428	772	APHA 23 rd Edn.2017 (2540 C)
3.	Chloride as Cl	mg/l	490	480	APHA 23 rd Edn.2017 (4500 Cl B)
4.	Sulphates as SO ₄	mg/l	109	89	APHA 23 rd Edn.2017 (4500 SO ₄ -E)
5.	Phenolic Compounds	mg/l	<0.01	<0.01	APHA 23 rd Edn. 2017 (5530 C)
6.	Ammonical Nitrogen as NH ₃ -N	mg/l	1.68	1.64	APHA 23 rd Edn. 2017 (4500 - NH ₃ C)
7.	Nitrate Nitrogen as NO ₃	mg/l	6.108	0.995	APHA 23 rd Edn. 2017 (4500 NO ₃ - B)
8.	Sulphide	mg/l	<1	<1	APHA 23 rd Edi.2017 4500 S ² F
9.	Total Hardness as CaCO ₃	mg/l	580	380	APHA 23 rd Edn. 2017 (2340 C)
10.	Calcium as Ca	mg/l	88	76	APHA 23 rd Edn.2017 (3500 Ca B)
11.	Magnesium as Mg	mg/l	87	46	APHA 23 rd Edn. 2017 (3500 Mg)

16

12.	Fluoride as F ⁻	mg/l	0.394	0.290	APHA 23 rd Edn. 2017 (4500-F B,D)
13.	Alkalinity as CaCO ₃	mg/l	72	60	APHA 23 rd Edn. 2017 (2320 B)
14.	Iron Total as Fe	mg/l	<0.05	<0.05	APHA 23 rd Edn. 2017 (3500 Fe B)
15.	Boron	mg/l	<0.002	<0.002	APHA 23 rd Edi.2017-4500-B-C
16.	Free Residual Chlorine	mg/l	<1	<1	APHA 23 rd Edi.2017 4500 Cl B
17.	Copper as Cu	mg/l	<0.03	<0.03	APHA 23 rd Edn. 2017 (3111-B)
18.	Zinc as Zn	mg/l	<0.01	<0.01	APHA 23 rd Edn. 2017 (3111-B)
19.	Manganese	mg/l	<0.02	<0.02	APHA 23 rd Edn 2017 (3550-Mn)
20.	Turbidity	NTU	1.98	<1	APHA 23 rd Edn 2017 (2130 B)
21.	Colour	Hazen	<5	<5	APHA 23 rd Edn 2017 (2120 B)

Note: < = Indicates Less than Minimum Detectable Limit.

Checked by

DK
27/01/25

Environmental scientist

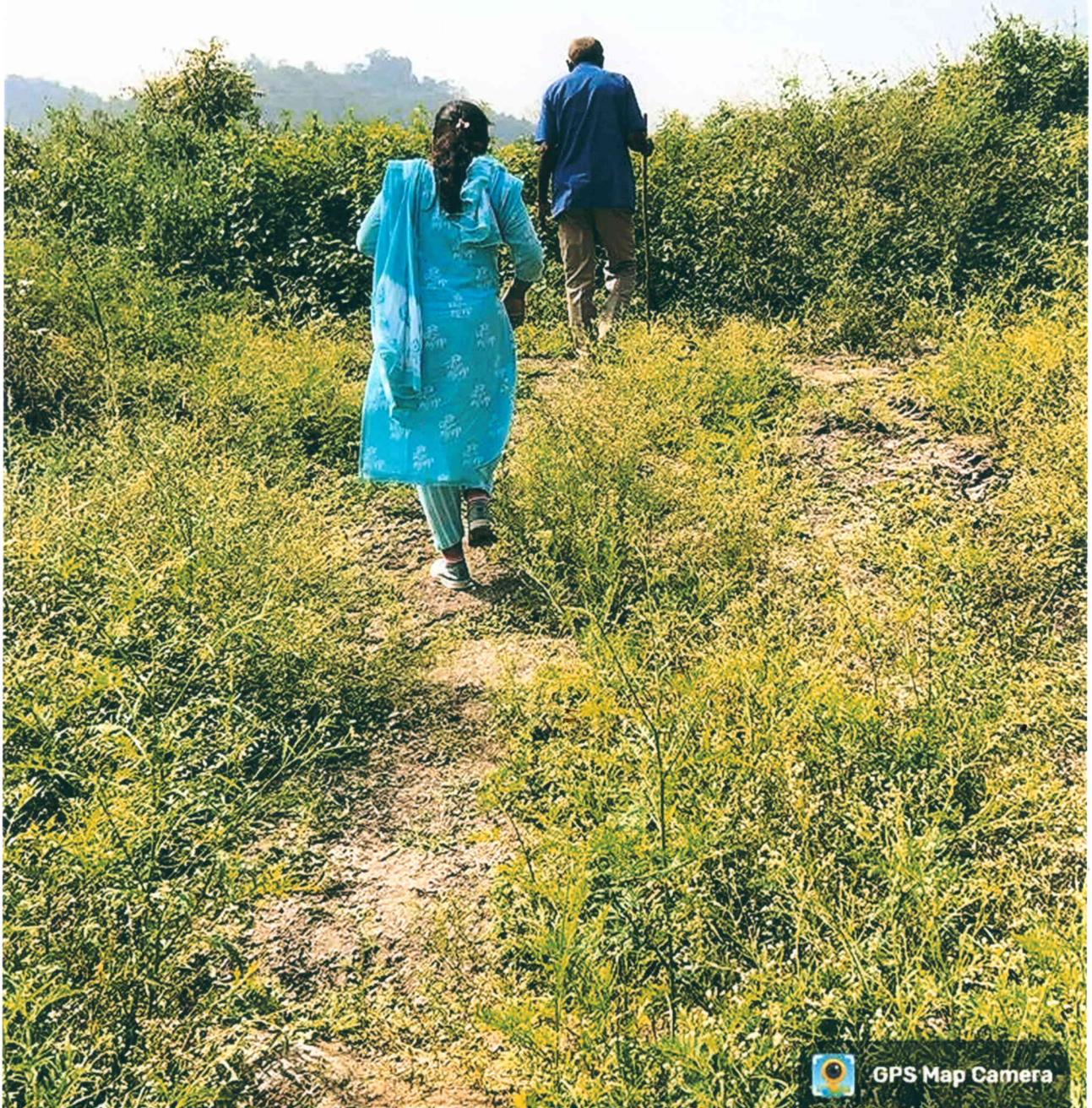
Authorized Signatory

S. D.
27/01/25

Assistant Director(Lab)
AEL, TNPCB, Salem.

- End of Test Report -

Page No : 2 of 2



 GPS Map Camera

Dharmapuri, Tamil Nadu, India

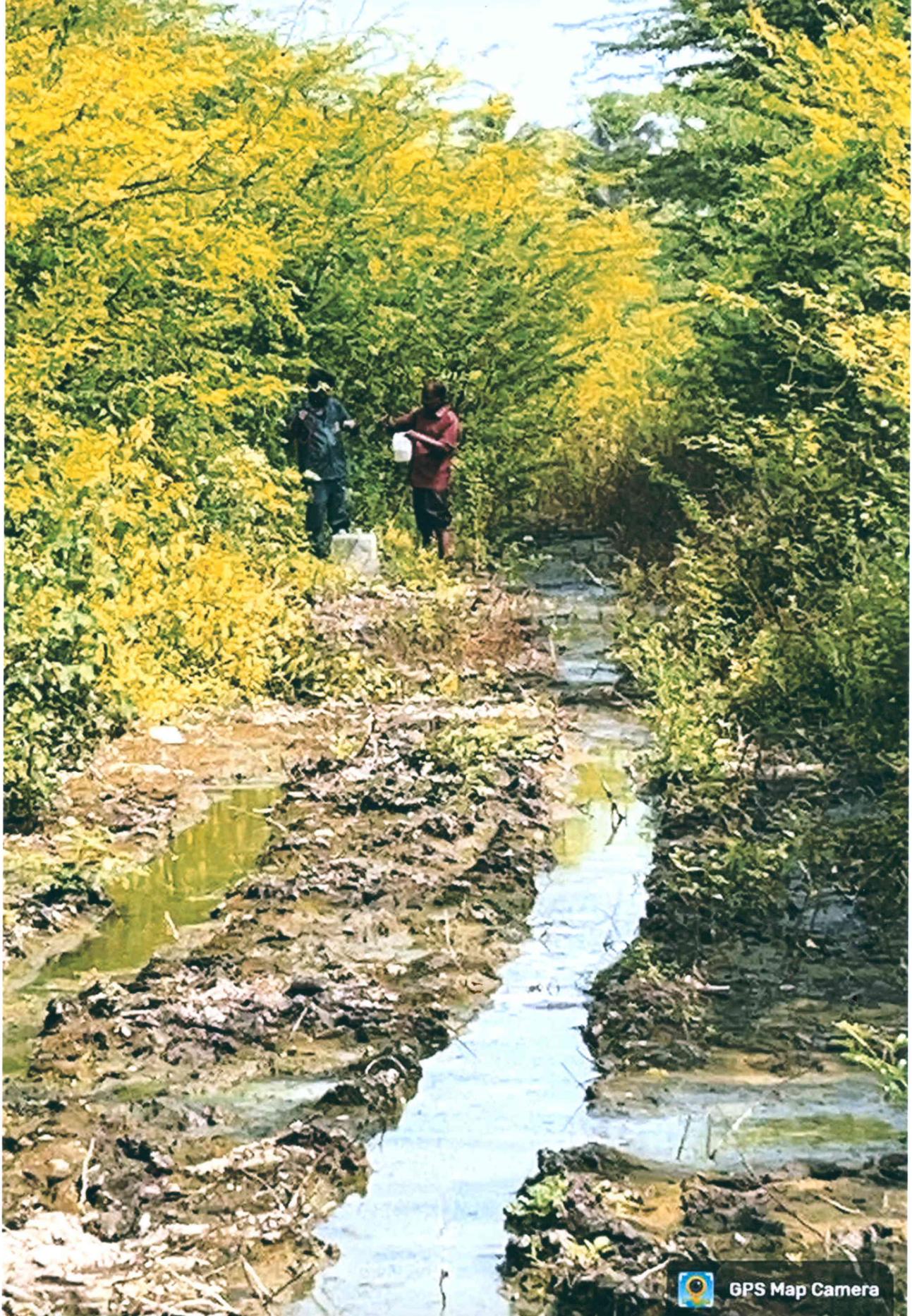
Pappireddipatti, Dharmapuri, 636905, Tamil Nadu, India

Lat 11.899174, Long 78.377618

01/29/2025 11:14 AM GMT+05:30

Note : Captured by GPS Map Camera





 GPS Map Camera

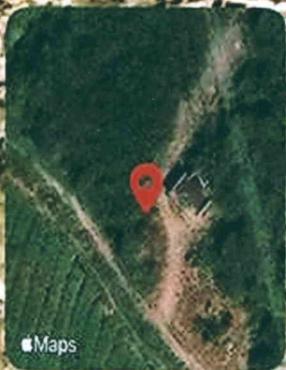
Dharmapuri, Tamil Nadu, India

Pappireddipatti, Dharmapuri, 636905, Tamil Nadu, India

Lat 11.899314, Long 78.377581

01/29/2025 11:10 AM GMT+05:30

Note : Captured by GPS Map Camera

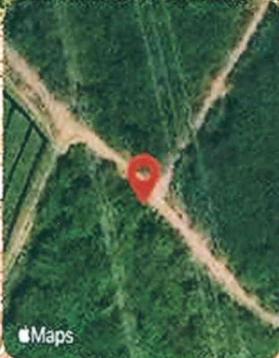








 GPS Map Camera



Dharmapuri, Tamil Nadu, India
Pappireddipatti, Dharmapuri, 636905, Tamil Nadu, India
Lat 11.898623, Long 78.378156
01/29/2025 11:16 AM GMT+05:30
Note : Captured by GPS Map Camera



 GPS Map Camera



Dharmapuri, Tamil Nadu, India

Pappireddipatti, Dharmapuri, 636905, Tamil Nadu, India

Lat 11.897439, Long 78.377244

01/29/2025 11:04 AM GMT+05:30

Note : Captured by GPS Map Camera



GPS Map Camera

Dharmapuri, Tamil Nadu, India

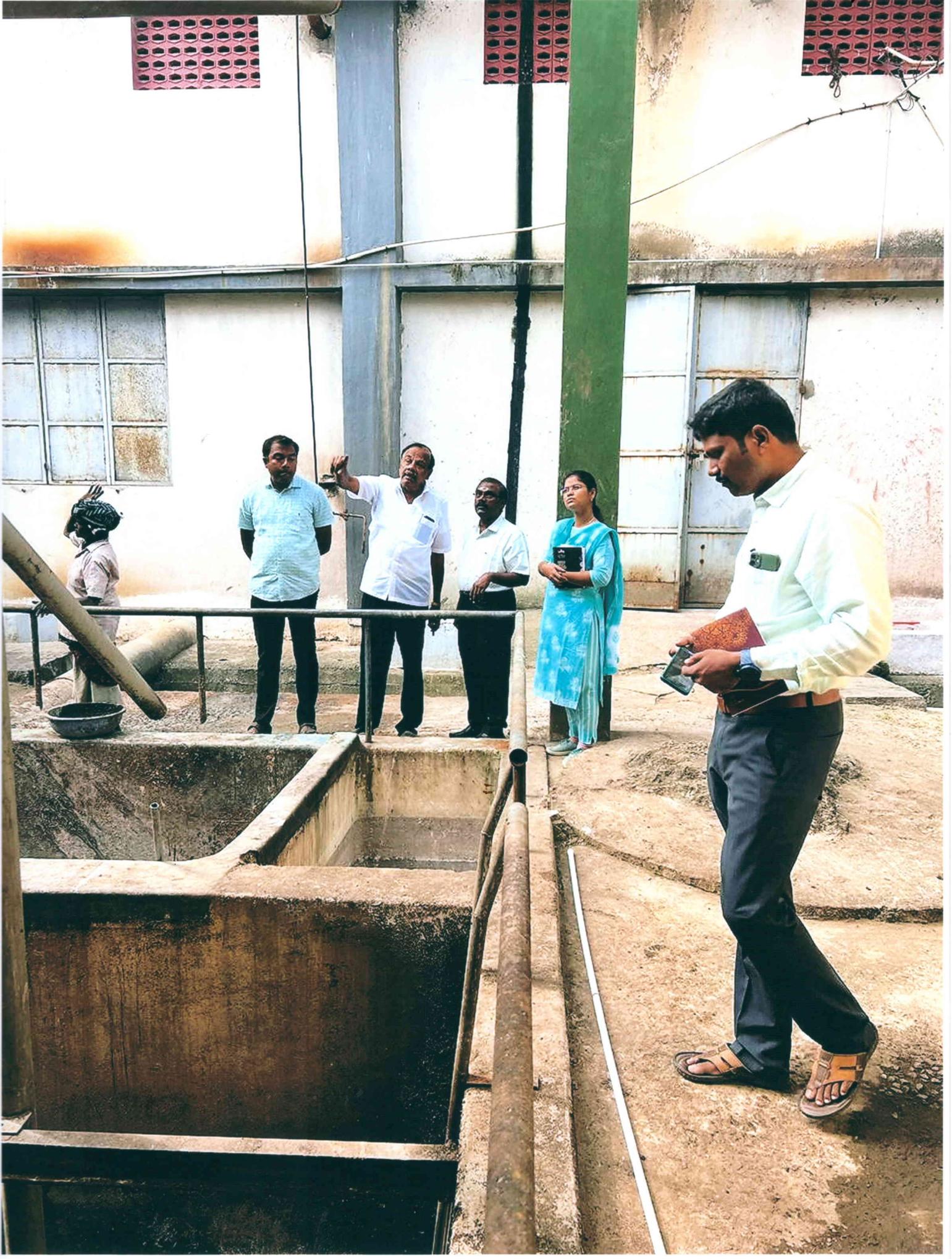
Pappireddipatti, Dharmapuri, 636905, Tamil Nadu, India

Lat 11.897442, Long 78.377242

01/29/2025 11:04 AM GMT+05:30

Note : Captured by GPS Map Camera







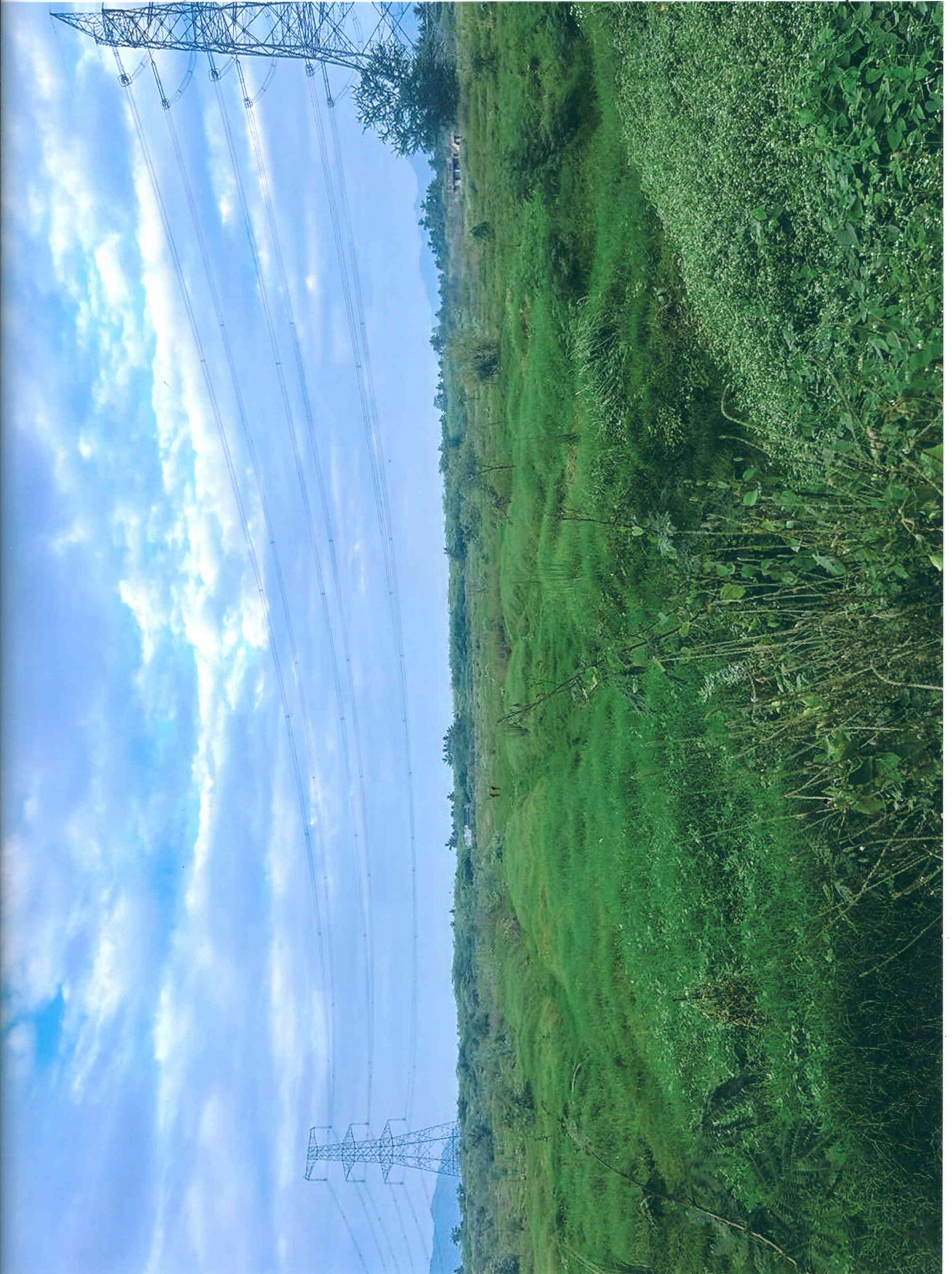










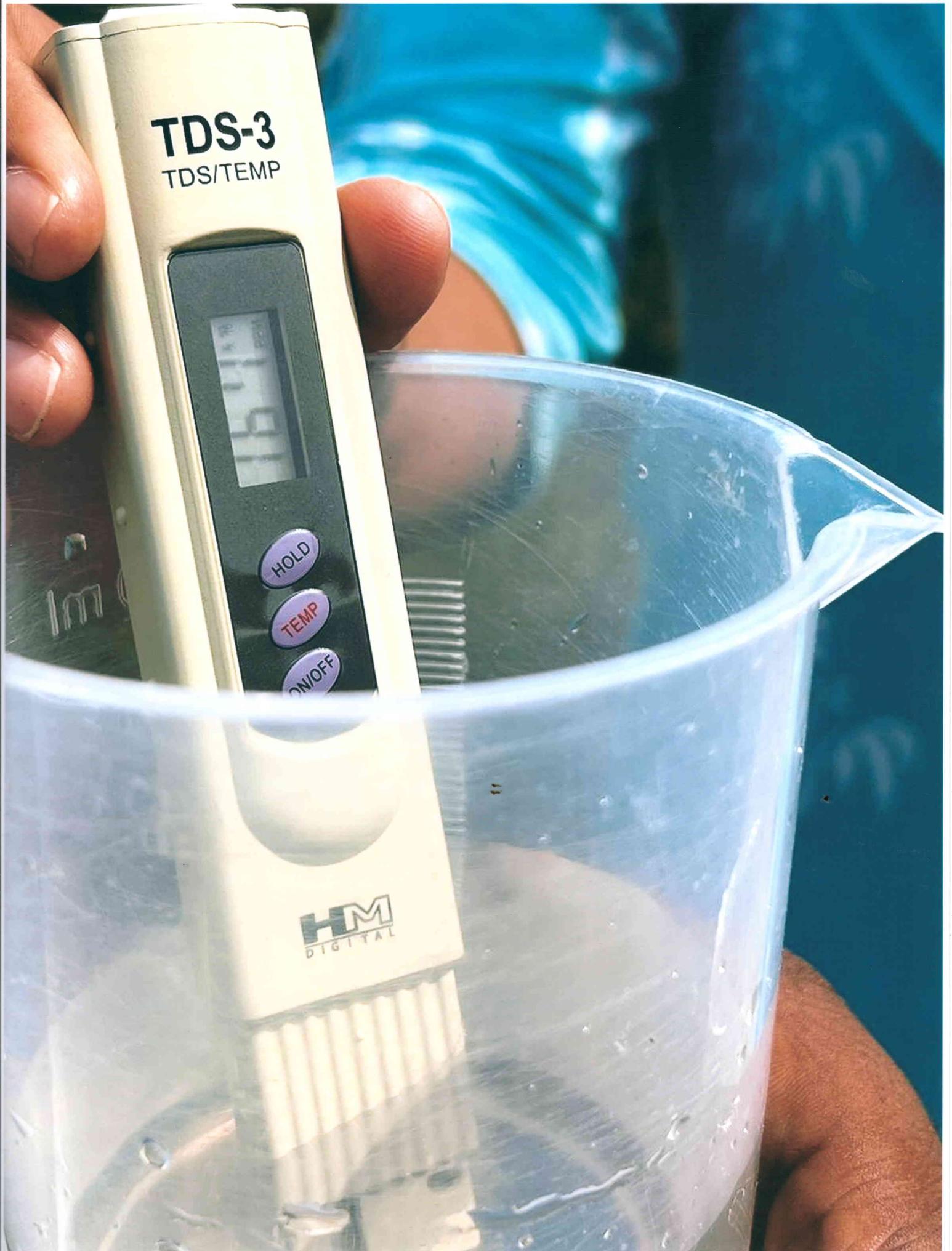
















TAMIL NADU POLLUTION CONTROL BOARD

From

Er.K .Udayakumar B.E., M.Tech.,
District Environmental Engineer
Tamil Nadu Pollution Control Board
Adiyamankottai-Hosurbyepass Road,
A.Reddihalli Village,
Dharmapuri -636 809

To

The Managing Director
M/s. Varalakshmi Starch Industries Ltd
Bommidi Road-Pappireddipatti
Pappireddipatti Tk
Dharmapuri Dt - 636 905

Lr. No. : F.DMP0013/OL/DEE/TNPCB/ DMP/2024 Date: 12.02.2025

Sir,

Sub: TNPC Board – Industries – Analysis of Samples – Report of
Analysis communicated –analysis fees to be remitted - Reg.

Ref: Samples collected from your unit on 29.01.2025

The Report of Analysis of the samples collected from your unit on 29.01.2025 is enclosed herewith.

Sl.No	Date of Sample Collection	Code No of Sample
1.	29.01.2025	DEEDMP-240272 to 240279

The unit is requested to remit the analytical charges for the samples collected and analysed as detailed below.

Sl.No	Date of collection	No.of samples	Rate (Rs)	Analytical charges to be paid (Rs)
1	29.01.2025	8	81,220/-	81,220/-
Total				81,220/-

The above amount of Rs. 81,220/- may be remitted to this office through a Demand Draft drawn in favour of "District Environmental Engineer, Tamil Nadu Pollution Control Board" payable at Dharmapuri within 7 days from the date of receipt of this letter. The receipt of this letter may be acknowledged

B. Lavanya
District Environmental Engineer,
Tamil Nadu Pollution Control Board,
Dharmapuri.

(Signature)
12/2/25



**ADVANCED ENVIRONMENTAL LABORATORY,
TAMILNADU POLLUTION CONTROL BOARD,**

SALEM – 636 004.

ROA No. 1014 /TNPCB/AEL – SLM/2024– 25, Dated: 05.02.2025

1.	Name and address of the sender	The District Environmental Engineer, Tamil Nadu Pollution Control Board, Dharmapuri.
2.	Date and time of collection	29.01.2025 at 10:25 AM and 10:35 AM
3.	Date and time of receipt at Lab.	29.01.2025 at 03:25 PM
4.	Condition of seal, fastening and Container	Sealed/Unfastened Condition in Polythene carbuoy 2.5 lits X 2 Nos.
5.	Nature and Number of samples	2 Nos. of Trade effluent Samples.
6.	Date of Analysis	29.01.2025 - 05.02.2025

DEE Code No.	Lab Code No.	Point of Collection	Whether Untreated/ Treated
DEEDMP-240272	2969	Collection Tank	-
DEEDMP-240273	2970	UASBR Outlet	-

TEST REPORT

Sl. No.	Parameters	Unit	Test sample code Nos.		Test Method
			DEEDMP-240272/ 2969	DEEDMP-240273/ 2970	
1.	pH at 25°C	Number	3.65	6.93	APHA 23 rd Edn 2017 (4500 H+)
2.	Total Suspended Solids at 103°C – at 105°C	mg/l	4812	968	APHA 23 rd Edn 2017 (2540 -D)
3.	Total Dissolved Solids at 180°C	mg/l	3492	1984	APHA 23 rd Edn.2017 (2540 C)
4.	Chloride as Cl	mg/l	625	500	APHA 23 rd Edn.2017 (4500 Cl B)
5.	Sulphates as SO ₄	mg/l	137	84	APHA 23 rd Edn.2017 (4500 SO4-E)
6.	BOD (at 27°C for 3 days)	mg/l	12840	1440	IS 3025 (Part-44)
7.	COD	mg/l	14080	4560	APHA 23 rd Edn 2017 (5220 B)
8.	Ammonical Nitrogen as NH ₃ -N	mg/l	4.0	9.2	APHA 23 rd Edn. 2017 (4500 - NH ₃ C)
9.	Total Kjeldahl Nitrogen	mg/l	9.2	11.2	APHA 23 rd Edn. 2017 (4500 -N _{org} B)
10.	Nitrate Nitrogen	mg/l	13.341	5.405	APHA 23 rd Edn. 2017 (4500 NO ₃ B)

40

Sl. No.	Parameters	Unit	Test sample code Nos.		Test Method
			DEEDMP-240272/ 2969	DEEDMP-240273/ 2970	
11.	Total Hardness as CaCO ₃	mg/l	700	590	APHA 23 rd Edn. 2017 (2340 C)
12.	Calcium as Ca	mg/l	140	100	APHA 23 rd Edn. 2017 (3500 B)
13.	Magnesium as Mg	mg/l	85	83	APHA 23 rd Edn. 2017 (2340 C)
14.	Alkalinity as CaCO ₃	mg/l	NIL	72	APHA 23 rd Edn. 2017 (2320 B)
15.	Cyanide	mg/l	3.236	0.045	APHA 23 rd Edn. 2017 (4500 CN E)

Note: <= Indicates Less than Minimum Detectable Limit.

Checked by

[Signature]
05/02/25
Environmental Scientist

Authorized Signatory

[Signature]
05/02/25
Assistant Director (Lab),
AEL, TNPCB, Salem.

- End of Test Report -

Page No.2 of 2



**ADVANCED ENVIRONMENTAL LABORATORY,
TAMILNADU POLLUTION CONTROL BOARD,
SALEM – 636 004.**

ROA No. 1014 /TNPCB/AEL – SLM/2024– 25, Dated: 05.02.2025

1.	Name and address of the sender	The District Environmental Engineer, Tamil Nadu Pollution Control Board, Dharmapuri.
2.	Date and time of collection	29.01.2025 at 10:30 AM and 10:55 AM
3.	Date and time of receipt at Lab.	29.01.2025 at 03:25 PM
4.	Condition of seal, fastening and Container	Sealed/Unfastened Condition in Polythene carbuoy 2.5 lits X 2 Nos.
5.	Nature and Number of samples	2 Nos. of Trade effluent Samples.
6.	Date of Analysis	29.01.2025 - 05.02.2025

DEE Code No.	Lab Code No.	Point of Collection	Whether Untreated/ Treated
DEEDMP-240274	2971	Clarifier Outlet	-
DEEDMP-240275	2972	Outlet in Greenbelt	-

TEST REPORT

Sl. No.	Parameters	Unit	Test sample code Nos.		Test Method
			DEEDMP-240274/ 2971	DEEDMP-240275/ 2972	
1.	pH at 25°C	Number	7.55	7.63	APHA 23 rd Edn 2017 (4500 H+)
2.	Total Suspended Solids at 103°C – at 105°C	mg/l	64	48	APHA 23 rd Edn 2017 (2540 -D)
3.	Total Dissolved Solids at 180°C	mg/l	1748	1725	APHA 23 rd Edn.2017 (2540 C)
4.	Chloride as Cl	mg/l	450	420	APHA 23 rd Edn.2017 (4500 Cl B)
5.	Sulphates as SO ₄	mg/l	47	50	APHA 23 rd Edn.2017 (4500 SO ₄ -E)
6.	BOD (at 27°C for 3 days)	mg/l	26	20	IS 3025 (Part-44)
7.	COD	mg/l	192	176	APHA 23 rd Edn 2017 (5220 B)
8.	Ammonical Nitrogen as NH ₃ -N	mg/l	1.72	1.68	APHA 23 rd Edn. 2017 (4500 -NH ₃ C)
9.	Total Kjeldahl Nitrogen	mg/l	2.12	2.12	APHA 23 rd Edn. 2017 (4500 -N _{org} B)
10.	Nitrate Nitrogen	mg/l	4.703	3.870	APHA 23 rd Edn. 2017 (4500 NO ₃ B)

42

Sl. No.	Parameters	Unit	Test sample code Nos.		Test Method
			DEEDMP-240274/ 2971	DEEDMP-240275/ 2972	
11.	Total Hardness as CaCO ₃	mg/l	590	570	APHA 23 rd Edn. 2017 (2340 C)
12.	Calcium as Ca	mg/l	68	76	APHA 23 rd Edn. 2017 (3500 B)
13.	Magnesium as Mg	mg/l	102	92	APHA 23 rd Edn. 2017 (2340 C)
14.	Alkalinity as CaCO ₃	mg/l	42	48	APHA 23 rd Edn. 2017 (2320 B)
15.	Cyanide	mg/l	0.009	0.035	APHA 23 rd Edn. 2017 (4500 CN E)

Note: <= Indicates Less than Minimum Detectable Limit.

Checked by

[Signature]
05/02/25

Environmental Scientist

Authorized Signatory

[Signature]
05/02/25

Assistant Director (Lab),
AEL, TNPCB, Salem.

- End of Test Report -

Page No.2 of 2

43



**ADVANCED ENVIRONMENTAL LABORATORY,
TAMILNADU POLLUTION CONTROL BOARD,
SALEM – 636 004.**

ROA No. 1014 /TNPCCB/AEL/SLM/2024– 25, Dated: 05.02.2025

1.	Name and address of the sender	The District Environmental Engineer, Tamil Nadu Pollution Control Board, Dharmapuri.
2.	Date and time of collection	29.01.2025 at 11:00 AM and 11:15 AM
3.	Date and time of receipt at Lab.	29.01.2025 at 03:25 PM
4.	Condition of seal, fastening and Container	Sealed/Unfastened Condition in Polythene carbuoy 2.5 lits X 2 Nos.
5.	Nature and Number of samples	2 Nos. of Piezometric well water Samples.
6.	Date of Analysis	29.01.2025 - 05.02.2025

DEE Code No.	Lab Code No.	Point of Collection	Whether Untreated/ Treated
DEEDMP-240276	2973	Piezometric Well - 1 (Lat : 11.897428, Long : 78.377275)	-
DEEDMP-240277	2974	Piezometric Well - 2 (Lat : 11.898611, Long : 78.378193)	-

TEST REPORT

Sl. No	Parameters	Unit	Test sample code Nos.		Test Method
			DEEDMP-240276/ 2973	DEEDMP-240277/ 2974	
1	Colour	Hazen	<5	<5	APHA 23 rd Edn 2017 (2130 B)
2	Turbidity	NTU	<1	<1	APHA 23 rd Edn 2017 (2120 B)
3	pH at 25°C	Number	7.10	7.18	APHA 23 rd Edn 2017 (4500 H+)
4	Total Dissolved Solids at 180°C	mg/l	1468	1348	APHA 23 rd Edn.2017 (2540 C)
5	Chloride as Cl	mg/l	390	320	APHA 23 rd Edn.2017 (4500 ClB)
6	Sulphates as SO ₄	mg/l	109	93	APHA 23 rd Edn.2017 (4500 SO4-E)
7	Ph.Compounds	mg/l	<0.01	<0.01	APHA 23 rd Edn.2017 (5530 C)
8	Nitrate Nitrogen NO ₃	mg/l	2.065	1.341	APHA 23 rd Edn.(4500 - NO ₃ -B)
9	Sulphide	mg/l	<1	<1	APHA 23 rd Edn.2017 (4500 S ² F)
10	Total Hardness as CaCO ₃	mg/l	530	560	APHA 23 rd Edn.2017 (2340 C)

44

Sl. No	Parameters	Unit	Test sample code Nos.		Test Method
			DEEDMP-240276/2973	DEEDMP-240277/2974	
11	Calcium as Ca	mg/l	100	108	APHA 23 rd Edn.2017 (3500 Ca B)
12	Magnesium as Mg	mg/l	68	70	APHA 23 rd Edn. 2017 (3500 Mg)
13	Fluoride as F	mg/l	0.939	0.861	APHA 23 rd Edn. 2017 (4500 F-D)
14	Alkalinity as CaCO ₃	mg/l	76	72	APHA 23 rd Edn. 2017 (2320 B)
15	Iron Total as Fe	mg/l	<0.05	<0.05	APHA 23 rd Edn. 2017 (3500 Fe B)
16	Total Ammonia	mg/l	<0.5	<0.5	Distillation, Titration and Calculation Method
17	Boron	mg/l	<0.002	<0.002	APHA 23 rd Edn. 2017 (4500- B C)
18	Total Residual Chlorine	mg/l	<1	<1	APHA 23 rd Edn. 2017 (4500- Cl B)
19	Copper	mg/l	<0.03	<0.03	APHA 23 rd Edn. 2017 (3111-B)
20	Zinc	mg/l	<0.01	<0.01	APHA 23 rd Edn. 2017 (3111-B)
21	Manganese	mg/l	<0.02	<0.02	APHA 23 rd Edn. 2017 (3550-Mn)

Note: < = Indicates Less than Minimum Detectable Limit.

Checked by

[Signature]
05/02/25

Environmental Scientist

Authorized Signatory

[Signature]
05/02/25
Assistant Director (Lab),
AEL, TNPCB, Salem.

- End of Test Report -

Page No.2 of 2



**ADVANCED ENVIRONMENTAL LABORATORY,
TAMILNADU POLLUTION CONTROL BOARD,
SALEM – 636 004.**

ROA No. 1014 /TNPCB/AEL/SLM/2024– 25, Dated: 05.02.2025

1.	Name and address of the sender	The District Environmental Engineer, Tamil Nadu Pollution Control Board, Dharmapuri.
2.	Date and time of collection	29.01.2025 at 11:10 AM and 11:25 AM
3.	Date and time of receipt at Lab.	29.01.2025 at 03:25 PM
4.	Condition of seal, fastening and Container	Sealed/Unfastened Condition in Polythene carbuoy 2.5 lits X 2 Nos.
5.	Nature and Number of samples	1 No. of Piezometric well water Sample and 1 No. of River Water Sample
6.	Date of Analysis	29.01.2025 - 05.02.2025

DEE Code No.	Lab Code No.	Point of Collection	Whether Untreated/ Treated
DEEDMP-240278	2975	Piezometric Well - 3 (Lat : 11.899602, Long : 78.377812)	-
DEEDMP-240279	2976	Peeniyaru River (Lat : 11.898478, Long : 78.379767)	-

TEST REPORT

Sl. No	Parameters	Unit	Test sample code Nos.		Test Method
			DEEDMP-240278/ 2975	DEEDMP-240279/ 2976	
1	Colour	Hazen	<5	<5	APHA 23 rd Edn 2017 (2130 B)
2	Turbidity	NTU	<1	<1	APHA 23 rd Edn 2017 (2120 B)
3	pH at 25°C	Number	7.58	7.93	APHA 23 rd Edn 2017 (4500 H+)
4	Total Dissolved Solids at 180°C	mg/l	1236	1080	APHA 23 rd Edn.2017 (2540 C)
5	Chloride as Cl	mg/l	280	235	APHA 23 rd Edn.2017 (4500 Cl B)
6	Sulphates as SO ₄	mg/l	130	150	APHA 23 rd Edn.2017 (4500 SO ₄ -E)
7	Ph.Compounds	mg/l	<0.01	<0.01	APHA 23 rd Edn.2017 (5530 C)
8	Nitrate Nitrogen NO ₃	mg/l	13.968	1.405	APHA 23 rd Edn.(4500 - NO ₃ -B)
9	Sulphide	mg/l	<1	<1	APHA 23 rd Edn.2017 (4500 S ² F)
10	Total Hardness as CaCO ₃	mg/l	620	520	APHA 23 rd Edn.2017 (2340 C)

46

Sl. No	Parameters	Unit	Test sample code Nos.		Test Method
			DEEDMP-240278/2975	DEEDMP-240279/2976	
11	Calcium as Ca	mg/l	120	100	APHA 23 rd Edn.2017 (3500 Ca B)
12	Magnesium as Mg	mg/l	78	66	APHA 23 rd Edn. 2017 (3500 Mg)
13	Fluoride as F	mg/l	0.917	0.905	APHA 23 rd Edn. 2017 (4500 F-D)
14	Alkalinity as CaCO ₃	mg/l	72	56	APHA 23 rd Edn. 2017 (2320 B)
15	Iron Total as Fe	mg/l	<0.05	<0.05	APHA 23 rd Edn. 2017 (3500 Fe B)
16	Total Ammonia	mg/l	<0.5	<0.5	Distillation, Titration and Calculation Method
17	Boron	mg/l	<0.002	<0.002	APHA 23 rd Edn. 2017 (4500- B C)
18	Total Residual Chlorine	mg/l	<1	<1	APHA 23 rd Edn. 2017 (4500- Cl B)
19	Copper	mg/l	<0.03	<0.03	APHA 23 rd Edn. 2017 (3111-B)
20	Zinc	mg/l	<0.01	<0.01	APHA 23 rd Edn. 2017 (3111-B)
21	Manganese	mg/l	<0.02	<0.02	APHA 23 rd Edn. 2017 (3550-Mn)

Note: < = Indicates Less than Minimum Detectable Limit.

Checked by

[Signature]
05/02/24

Environmental Scientist

Authorized Signatory

[Signature]
05/02/24

Assistant Director (Lab),
AEL, TNPCB, Salem.

- End of Test Report -

Page No.2 of 2

Annexure - 6

47

Scrutiny Details

Date Time: 16-10-2024 05:59

Your unit of M/s. Varalakshmi Starch Industries Pvt. Ltd, Pappireddipatti Village & Alamelupuram Village, Pappireddipatti Taluk, Dharmapuri District have applied for the renewal consent of the Board to the O/o.District Environmental Engineer, TamilNadu Pollution Control Board, Dharmapuri. Since the option for returning the application to the unit has been exhausted, the District Environmental Engineer, Dharmapuri has requested the Joint Chief Environmental Engineer(M), Salem to return the application to your unit to carry out certain correction in the application form and also request to furnish certain additional documents so as to examine the RCO to your unit. Hence the application pertaining to your unit of M/s. Varalakshmi Starch Industries Pvt. Ltd, Pappireddipatti Village & Alamelupuram Village, Pappireddipatti Taluk, Dharmapuri District is herewith returned to you with a remarks to resubmit the same after making following corrections in the applications. 1. The unit shall enter all the raw material used to manufacture the product mentioned in the renewal application. 2. The unit shall add the details of sulphur/SMBS usage in the application. Since the same is being used in the sulphitation plant. 3. The unit shall include all the trade effluent treatment components detail till its final disposal in the application. 4. The unit shall include the additional stacks in the maize plant from gluten dryer, flash drier, etc & pulverizer for coal etc in the emission sources and its APC measures details in the application. 5. The unit shall add the details of all the solid waste generated such as fly ash in the application, since the unit uses Coal as a fuel for boiler. Further, you are requested to furnish the following additional documents. 1. The unit shall provide the detailed manufacturing process of each product. 2. The unit shall furnish the details of water and wastewater balance for the products manufactured consist of water consumption detail for each process, for utilities such as boiler, cooling etc., and the source of effluent generated from each process with its quantity. 3. The unit shall furnish the latest copy of Audited Balance Sheet/Auditor Certificate as on 31.03.2024 with UDIN number without depreciation in the prescribed format and enter the same in the application. 4. The unit shall clarify the quantity of power generation with respect to the installed engines capacity for power generation. 5. The unit shall furnish the production details for the period 2021-22, 2022-2023, 2023-2024, to till date. 6. The unit shall furnish the details of provisions for storage of solid waste such as fly ash, sludge after dewatering, etc, since the solid wastes are dumped in open area inside the premises. 7. The unit shall furnish the action taken to prevent the surface water runoff from greenbelt area to Peeniyaaru. 8. The unit shall furnish the status of compliance for the violations in closure order dated 08.11.2022. 9. The unit shall furnish the time bound action plan for the compliance of the board's direction dated 16.02.2023. 10. The unit's earlier Application No:41395491 submitted along with consent fees seeking renewal of consent of the Board got auto deleted and consent fees got forfeited. Hence, the unit shall make request by email to ocmms team (tnocmms@tnpcb.gov.in) so as to retrieve the forfeited consent fees and to process the application for consent. Further, the unit is requested to avail the 'Care Centre facility' functioning in O/o DEE, Dharmapuri for assistance to fill the application form in order, to process further and to avoid repeated resubmission of incomplete application.

Scrutiny Description:



VARALAKSHMI STARCH INDUSTRIES (P) LTD.

MRF'S & EXPORTERS - SUPER HIGH GRADE TAPIOCA SAGO, TAPIOCA STARCH, MAIZE STARCH, MODIFIED STARCHES & SAGO PAPADS

VS IPL/TNPCB/2024-25/562

Date: 13.01.2025

To
The Joint Chief Environment Engineer,
Tamil Nadu Pollution Control Board,
Salem.

Respected Madam,

Sub: Our response for the Scrutiny detail against our CTO renewal Application No.53943486 in the OCMMS online portal – Regarding.

Ref: 1. Scrutiny details 16.10.2024/ocmms.tn.gov.in/OCMMS/application processing details/view scrutiny/53943486.
2. Our request letter No. VS IPL/TNPCB/2024-25/545 Dated 02.01.2025 addressed to the Chairperson, TNPCB-Chennai and Member Secretary
3. Our request letter No. VS IPL/TNPCB/2024-25/560 Dated 11.01.2025 addressed to the Chairperson, TNPCB-Chennai and Member Secretary

Our industry is a Rural Agro Based Medium Scale Food Product manufacturing and Export oriented Industry located in the rural and industrially backward area at Pappiredipatty, Dharmapuri District established in the year 1995 for the manufacture of International Standard and ISI Certified and FSSAI Standard Tapioca Starch, Tapioca Sago, Maize Starch and Pappad, out of Tapioca Tubers and Maize Kernels. Our Industry has been operating for the past 24 years with valid consent orders from TNPCB continuously without any violation in regard to compliance to PCB norms.

We applied for renewal of our consent to operate to TNPCB through OCMMS online portal vide our Application No. 41395491 on 09.10.2021 seeking renewal for a period of 2 years with payment of relevant consent fee Rs.4,54,756/- and Application No 53943486 on 25-04-2024 seeking renewal for a period of 6 Years from 01.04.2023 to 31.03.2029 with payment of relevant consent fees of Rs.13,84,440/-. Our last renewal CTO application applied through OCMMS online portal to TNPCB was returned after 5 months 20 days (application filed dated 25.04.2024 and returned on 16.10.2024). In this regard, as per the provisions of sub-section

Regd. Office : " Varalakshmi Tower ", II Floor, No. 127/1, Gandhi Road, Salem - 636 007. T.N. India.
Email : office@varalakshmistarch.com | Mobile : 94426 13174, 94421 33794
Factory : No. 7/114-126, Bommidi Main Road, Pappireddipatti (Po), Dharmapuri Dt. - 636 905.
GSTIN : 33AABCV0094P1Z2 | CIN No. U01532TZ1995PTC006136
www.varalakshmistarch.com





(z) of section 25 of the WATER (PREVENTION AND CONTROL OF POLLUTION) ACT, 1974, the consent referred to in sub-section (1) shall, unless given or refused earlier, be deemed to have been given unconditionally on the expiry of a period of four months of the making of an application in this behalf complete in all respects to the State Board. Therefore, we have sent our observation of Deemed Renewal of consent to operate as per the above provision and requested original renewal consent order through our request letter No. VSIPL/TNPCB/2024-25/545 Dated 02.01.2025 (Reference No.2) and reminder request letter No. VSIPL/TNPCB/2024-25/560 Dated 11.01.2025 (Reference No.3) addressed to the Chairperson, TNPCB-Chennai with copy to the Member Secretary and The DEE, Dharmapuri. But still we are waiting for the reply.

In this situation, while returning our renewal application by the JCEE on 16.10.2024, the JCEE's Scrutiny details dated 16.10.2024 have raised 5 Scrutiny compliances and requested 10 additional documents (Reference No.1). These compliances and documents are already submitted to TNPCB while submitting our renewal applications. Also, we have enclosed the annexure to find out the details given by us.

Hence we request you to provide the original renewal of consent orders to operate our Agro Based Export oriented rural Industry at the earliest.

Thanking you,

Yours faithfully,

For Varalakshmi Starch Industries Private Limited

(V. Anbalagan)

Managing Director

- CC to: 1) The Chairman Tamil Nadu Pollution Control Boar, Chennai.
2) The Member Secretary, Tamil Nadu Pollution Control Boar, Chennai.
3) The District Environmental Engineer, Tamil Nadu Pollution Control Board,
Dharmapuri.

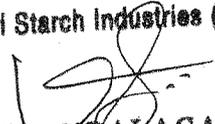
TNPCB CONSENT RENEWAL APPLICATION RETURNED IN OCMMS PORTAL on 16.10.2024 with 5 Compliance and 10 Requested Additional Documents.

Our CTO renewal application was returned by TNPCB officials 14 times from 18.10.2021 to 16.10.2024 with repeated compliances and similar documents requested.

Annexure -1

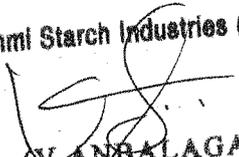
S. No	Scrutiny Description	Our Reply
1.	The unit shall enter all the raw material used to manufacture the product mentioned in the renewal application	We are already mentioned in our previous online application S.no . 6 (1) & (2).
2.	The unit shall add the details of sulphur/SMBS usage in the application. Since the same is being used in the sulphitation plant.	We are already mentioned in our previous Air online application S.no. 12 (a)- under S.no 7 stack no. 14 .
3.	The unit shall include all the trade effluent treatment components detail till its final disposal in the application	We are already mentioned in our previous Water online application S.no. 12 (b) under 1 to 15 .

For Varalakshmi Starch Industries (P) Ltd


(V. ANBALAGAN)
 Managing Director

<p>4.</p>	<p>The unit shall include the additional stacks in the maize plant from gluten dryer, flash drier, etc & pulverizer for coal etc in the emission sources and its APC measures details in the application.</p>	<p>Previously out of ignorance, we have shown all the stacks (that included emission stacks, vapour outlet and Air outlet pipes) numbering 43, put up in our unit with their sources irrespective of the nature of emissions. During the course of inspection of our unit by the DEE on 29.01.2020 we were explained that the emissions from sources having only water vapour and air through connected pipes do not cause pollution and need not be included as emission stacks while applying for consent . Accordingly, these and some decommissioned stacks have been deleted in the present application. In our letter No. VSIPL/TNPCB/2019-20/595 Date 15.02.2020.</p>
<p>5.</p>	<p>The unit shall add the details of all the solid waste generated such as fly ash in the application, since the unit uses Coal as a fuel for boiler.</p>	<p>We are already mentioned in our previous Water application S.no. 14 (a) under 1 & 2 .</p>

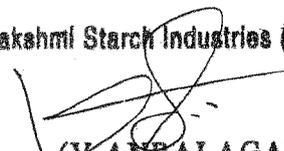
For Varalakshmi Starch Industries (P) Ltd


(V. ANBALAGAN)
Managing Director

Requested Additional Documents:

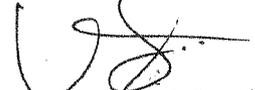
S. No	Additional Documents requested	Our Reply
1	The unit shall provide the detailed manufacturing process of each product	We are already submit our adequacy report 29.05.2023 of Anna University 29.05. 2023 in Page No.7 Figure 2 Manufacturing Process Flow Diagram of Tapioca Starch and Sago and Page No. 3-12 Figure 2.1 (1-3) Manufacturing Process Flow Diagram of Maize Starch. Which was submitted with DEE Dharmapuri, our letter No. VSIPL/TNPCB/2023-24/410 Date 30.03.2024. Enclosed Annexure - 2
2	The unit shall furnish the details of water and wastewater balance for the products manufactured consist of water consumption detail for each process, for utilities such as boiler, cooling etc., and the source of effluent generated from each process with its quantity.	It is available in the same adequacy report of Anna University 29.05. 2023. Enclosed Annexure - 2
3	The unit shall furnish the latest copy of Audited Balance Sheet/Auditor Certificate as on 31.03.2024 with UDIN number without depreciation in the prescribed format and enter the same in the application.	We have attached the latest copy of Audited Balance Sheet/Auditor Certificate as on 31.03.2024 for your reference. Enclosed Annexure - 3

For Varalakshmi Starch Industries (P) Ltd


(V. ANBALAGAN)
 Managing Director

4.	The unit shall clarify the quantity of power generation with respect to the installed engines capacity for power generation	We have already mentioned in the water application S.no. 8 (5) for your reference. Enclosed Annexure - 1
5	The unit shall furnish the production details for the period 2021-22, 2022-2023, 2023-2024, to till date.	We have attached production details for the period 2021-22, 2022-2023, 2023-2024, to till date. for your reference Enclosed Annexure - 4
6	The unit shall furnish the details of provisions for storage of solid waste such as fly ash, sludge after dewatering, etc, since the solid wastes are dumped in open area inside the premises	We are already mentioned in our previous Water application S.no. 14 (a) under 1 & 2 . Our Fly ash handover to Ash Bricks Manufacturing companies evidence enclosed for your kind reference. Enclosed Annexure no.5
7	The unit shall furnish the action taken to prevent the surface water runoff from greenbelt area to Peeniyaaru	We are already given rain water trench and Rain water Harvesting percolation tank there is no chances of surface water runoff from greenbelt area to Peeniyaaru.
8	The unit shall furnish the status of compliance for the violations in closure order dated 08.11.2022.	We are already given As on date status of compliance 08.11.2022 Closure order & Board's direction 16.02.2023, in our letter no. VSIPL/TNPCB/2024-25/In person date 22.10.2024 copy to The Chairman, TNPCB and Member Secretary TNPCB. Enclosed Annexure no.6
9	The unit shall furnish the time bound action plan for the compliance of the board's direction dated 16.02.2023	
10	The unit's earlier Application No:41395491 submitted along with consent fees seeking renewal of consent of the Board got auto deleted and consent fees got forfeited. Hence, the unit shall make request by email to ocmms team (tnocmms@tnpcb.gov.in) so as to retrieve the forfeited consent fees and to process the application for consent.	We had already sent our request to tnocmms email dated 22.09.2023. Tnpceb ocmms

For Varalakshmi Starch Industries (P) Ltd



(V. ANBALAGAN)
Managing Director

54

USIPL / TNPCB / 2024-25 / 562 / Date: 13.01.2025
ACKNOWLEDGEMENT

No.

Received a Registered Letter / Post Card / Packet / Parcel
Insured

The Member Secretary

Addressed to (name) } Tamil Nadu Pollution Control Board
No. 76, Mount Road
Guindy, Chennai - 600 032

Insured for Rupees

Date of Delivery

20 JAN 2025

Score out the matter not required.

For Insured articles only.

Signature of addressee

USIPL / TNPCB / 2024-25 / 562 / Date: 13.01.2025
ACKNOWLEDGEMENT

No.

Received a Registered Letter / Post Card / Packet / Parcel
Insured

The chairman

Addressed to (name) } Tamil Nadu Pollution Control Board
No. 76, Mount Road
Guindy, Chennai - 600 032

Insured for Rupees

Date of Delivery

20 JAN 2025

Score out the matter not required.

For Insured articles only.

Signature of addressee

USIPL / TNPCB / 2024-25 / 562 / Date: 13.01.2025
ACKNOWLEDGEMENT

No.

Received a Registered Letter / Post Card / Packet / Parcel
Insured

The joint Chief Environmental Engineer

Addressed to (name) } No. 9, 11th Cross Street
Brindavan Road, Fairlands
Salem - 626 016

Insured for Rupees

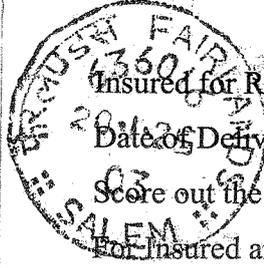
Date of Delivery 20.01.2025

Score out the matter not required.

For Insured articles only.

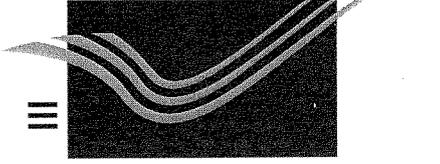
Signature of addressee

(THAYASBRAMAN)



Jt. JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD

भारतीय डाक
डाक सेवा-जन सेवा



India Post
Dak Sewa-Jan Sewa



You are here Home >> **Track Consignment**

Track Consignment

[Quick help](#)

* Indicates a required field.

* Consignment Number

RT453209088IN

[Track More](#)

Booked At	Booked On	Destination Pincode	Tariff	Article Type	Delivery Location	Delivery Confirmed On
SALEM RMS BOOKING COUNTER	13/01/2025 21:15:33	636809	100.30	Registered Letter	Paupparapatti S.O	22/01/2025 15:36:27

Event Details For : RT453209088IN

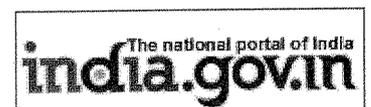
Current Status : Item Delivered(Addressee)

Date	Time	Office	Event
22/01/2025	15:36:27	Sogathur B.O	Item Delivered(Addressee)
15/01/2025	09:45:26	Paupparapatti S.O	Item Bagged
15/01/2025	09:45:26	Paupparapatti S.O	Dispatched to BO
15/01/2025	09:45:26	Paupparapatti S.O	Item Dispatched
15/01/2025	09:25:27	Paupparapatti S.O	Item Received
14/01/2025	04:48:56	Salem NSH	Item Dispatched
14/01/2025	03:45:52	Salem NSH	Item Bagged
13/01/2025	23:51:03	Salem NSH	Item Received
13/01/2025	23:38:03	SALEM RMS BOOKING COUNTER	Item Bagged
13/01/2025	21:15:33	SALEM RMS BOOKING COUNTER	Item Booked

- Home
- About Us
- Forms
- Recruitments
- Holidays
- Feedback
- Right To Information

- Tenders India
- Related sites
- Website Policies
- Contact Us
- Employee Corner
- Sitemap
- Help

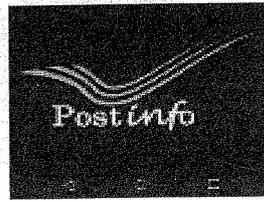
External Links



- National Voter's Service Portal
- India Code
- Application Security Audit Report



56



Download the Post Info App

This website belongs to **Department of Posts, Ministry of Communications, Gov.** Created and Managed by **Tata Consultancy Services Ltd.**

Content owned and updated by Department of Posts, Ministry of Communications, Government of India. Last Updated: **27 Jan 2025**

நடத்தினர். அப்போது செயற்கள்.

பரமத்திவேலூர் வட்டாரத்தில்

மரவள்ளி கிழங்கு விலை டன்னுக்கு ரூ.700 சரிவு

விவசாயிகள் கவலை

பரமத்திவேலூர், டி.ச.30-
பரமத்திவேலூர் வட்டா
ரத்தில் மரவள்ளிகிழங்கு
விலை டன்னுக்கு ரூ.700
வரை சரிந்துள்ளதால்
விவசாயிகள் கவலை
அடைந்துள்ளனர்.

மரவள்ளிக்கிழங்கு சாகுபடி

பரமத்திவேலூர் மற்றும் சுற்
றுவட்டார பகுதிகளான எஸ்.
வாழ்வந்தி, பெரியகாசபாளையம்,
செங்கப்பள்ளி, பரமத்தி,
பொத்தனூர், கூடச்சேரி, கபி
லர்மலை, சின்னமருதூர்,
சோழசிராமணி, பெருங்கு
றிச்சி உள்ளிட்ட பல்வேறு
பகுதிகளில் மரவள்ளிகிழங்கு
சாகுபடி செய்யப்பட்டுள்
ளது. இந்த பகுதிகளில் விளை

யும் மரவள்ளி கிழங்குகளை
வியாபாரிகள் வாங்கிசென்று
புதன்சந்தை, புதுச்சத்திரம்,
மின்னாம்பள்ளி, மலவேப்பங்
கொட்டை, ஆத்தூர் உள்ள
ளிட்ட பகுதிகளில் உள்ள
கிழங்கு ஆலைகளுக்கு
அனுப்பி வருகின்றனர்.

கிழங்கு ஆலையில் மர
வள்ளி கிழங்கில் இருந்து ஜவ்
வரிசி, கிழங்கு மாவு தயார்
செய்யப்படுகிறது. மேலும்
சிப்ஸ்தயார் செய்யவும் வியா
பாரிகள் அதிக அளவில்
வாங்கி செல்கின்றனர். மர
வள்ளிக் கிழங்குகளை வாங்
கும் ஆலை உரிமையாளர்கள்
மரவள்ளிக்கிழங்கில் உள்ள
மாவுச்சத்து மற்றும் புள்ளிகள்
அடிப்படையில் விலை நிர்ண

யம் செய்கின்றனர்.

விளை சரிவு

அதன்படி கடந்த வாரம்
மரவள்ளிகிழங்கு டன் ஒன்று
ரூ.7 ஆயிரத்து 500 வரை விற்ப
னையானது. தற்போது டன்
னுக்கு ரூ.700 வரை சரிந்து ரூ.6
ஆயிரத்திற்கு 800-க்கு விற்ப
னையாகிறது. அதேபோல்
சிப்ஸ் தயாரிக்கும் மரவள்ளி
கிழங்கு டன் ஒன்று கடந்த
வாரம் ரூ.7 ஆயிரத்து 500-க்கு
விற்பனையானது. தற்போது
விலை எதுவும் மாறாமல்
அதேவிலைக்கு விற்பனையா
கிறது.

மேலும் மரவள்ளி கிழங்கு
வரத்து அதிகரித்துள்ளதால்
மரவள்ளிகிழங்கு விலை சரிந்
துள்ளது. இதன் காரணமாக
மரவள்ளி பயிர் செய்துள்ள
விவசாயிகள் கவலை அடைந்
துள்ளனர்.

...லைவர் பெரியசாமி, ஊராட்சி செயலாளர் ரவி மற்றும் ஊர் பொதுமக்கள் பலர் கலந்து கொண்டனர்.

பரமத்திவேலூர் வட்டாரத்தில்

மரவள்ளி கிழங்கு டன்னுக்கு ரூ.500 சரிவு

விவசாயிகள் கவலை

பரமத்திவேலூர் வட்டாரத்தில் வரத்து அதிகரித்ததால் மரவள்ளி கிழங்கு விலை டன்னுக்கு ரூ.500 வரை சரிவடைந்தது. இதனால் விவசாயிகள் கவலை அடைந்துள்ளனர்.

மரவள்ளி கிழங்கு

பரமத்திவேலூர் மற்றும் சுற்று வட்டார பகுதிகளான எஸ்.காழலத்தி, பெரியசாபாளையம், செங்கப்பள்ளி, பரமத்தி, பொத்தனூர், கூடச்சேரி, கபிலம்மலை, சின்னையருதூர், சோழசிராமணி, பெருங்குறிச்சி உள்ளிட்ட பல்வேறு பகுதிகளில் மரவள்ளி கிழங்கு பயிரிடப்பட்டுள்ளது. இந்த பகுதிகளில் விளையும் மரவள்ளி கிழங்குகளை வியாபாரிகள் வாங்கி



சென்றுபுதன்சந்தை, புதுச்சத்திரம், மின்னாம்பள்ளி, மலவேப்பங்கொட்டை, ஆத்தூர் உள்ளிட்ட பகுதிகளில் உள்ள கிழங்கு ஆலைகளுக்கு அனுப்பி வருகின்றனர்.

கிழங்கு ஆலையில் மரவள்ளி கிழங்கில் இருந்து ஜவ்வரிசி, கிழங்கு மாவ தயார் செய்யப்படுகிறது.

மேலும் சிப்ஸ் தயார் செய்யவும் வியாபாரிகள் அதிக அளவில் வாங்கி செல்கின்றனர். மரவள்ளி கிழங்குகளை வாங்கும் ஆலை உரிமையாளர்கள் மரவள்ளி கிழங்கில் உள்ள மாவச்சத்து மற்றும் புள்ளிகள் அடிப்படையில் விலை நிர்ணயம் செய்கின்றனர்.

விலை சரிவு

கடந்த வாரம் மரவள்ளி கிழங்கு டன் ஒன்றுக்கு ரூ.6 ஆயிரத்து 800 வரை விற்பனையானது. தற்போது டன்னுக்கு ரூ.500 வரை சரிவடைந்து ரூ.6 ஆயிரத்திற்கு 300-க்கு விற்பனையாகிறது. அதே போல் சிப்ஸ் தயாரிக்கும் மரவள்ளி கிழங்கு டன்னுக்கு கடந்த வாரம் ரூ.7 ஆயிரத்திற்கு விற்பனையானது. தற்போது விலை எதுவும் மாறாமல் அதே விலையில் விற்பனையானது. மரவள்ளி கிழங்கு வரத்து அதிகரித்துள்ளதால் விலை சரிவடைந்துள்ளது. இதன் காரணமாக மரவள்ளி பயிர் செய்துள்ள விவசாயிகள் கவலை அடைந்துள்ளனர்.

...மொக (வயது மற்றும் வியாதி டிற்கு அவர் யின் ப அடை பெட்டி மோதி மோக சார் வி

மின் கீப்பிடி

...கள்ளக்கு வர் கிருஷ் உள்ள ஒரு படித்து வ ஆத்தூர் க கிருஷ்ணா அவர் அ ரென்று ஏ ராதவிதமா டபோது ம சாரம் தா வலிதாங்க இக்கும் ஓ பக்கத்தில் ராசிபுரம் பின்னர் ஆல்பத்தி பார்மர் மீது உடனடியாக மேலும் சென்று வி கில் உள் வ வைவித்த உள்ளது





- ★ மரவள்ளி டன்-க்கு ரூ. 12,000/- கிடைத்திட செய்க!
- ★ முத்தரம்பு சிறப்பு மாநாட்டை உடனே நடத்திடு!
- ★ பட்டினி சாவிலிருந்து மரவள்ளி விவசாயிகளைக் காத்திடுக!

தமிழ்நாடு விவசாயிகள் சங்கம் கவன ஈர்ப்பு ஆர்ப்பாட்டம்

விவசாயிகளே, வணக்கம்.

சேலம், நாமக்கல், திருச்சி, பெரம்பலூர், தர்மபுரி உள்ளிட்டு 18க்கும் மேற்பட்ட மாவட்டங்களில் மரவள்ளி கிழங்கு பிரதான பண்ப்பயிர் சாகுபடியாகச் செய்யப்பட்டு வருகிறது. சென்ற ஆண்டு மரவள்ளி கிழங்குக்கு டன் ஒன்றுக்கு ரூ. 16,000 வரை கொள்முதல் விலை கிடைத்தது. அது தற்போது ரூ. 4000க்கும் கீழ் கிடுகிடுவென வீழ்ந்துவிட்டது.



சென்ற வருடம் தாய்லாந்து ரகம் பாய்ண்ட் ரூ. 600க்கும் மேல் விற்பது இப்போது அது ரூ. 220க்கும் கீழும், பிற ரகம் ரூ. 210க்கும் கீழும் வீழ்ந்துவிட்டது.

தமிழ்நாடு விவசாயிகள் சங்கம் சார்பில் முதல் அமைச்சர் முதல் சேலம் மாவட்ட அமைச்சர் வரையிலும், சேகோ சர்வ் இயக்குநர், நாமக்கல் ஆட்சியர், சென்னை இத்துறைகள் சம்பந்தப்பட்ட இயக்குநர்கள், ஆணையர்கள் ஆகியோர் வரையிலும் நேரிலும் கடிதம் மூலம் மன்றாடி பார்த்துவிட்டோம். யாரும் அசைந்த பாடல்லை. கொள்முதல் விலை கிடுகிடு என்று குறைந்து கொண்டே வருகிறது.

மரவள்ளிக்கிழங்கு கொள்முதல் விலை வீழ்ச்சியில் இருந்து விவசாயிகளைப் பாதுகாக்க வில்லை யெனில், மரவள்ளி விவசாயி மரவள்ளிக்கு பயிற்றுக்கு அடிக்க வேண்டிய மருந்தைக் குடித்து குடும்பத்தோடு சாவதைத் தவிர வேறு வழியில்லை.

"ஐய்வரிசிக்கு உரிய விலை கிடைக்காததால்தான் மரவள்ளி கிழங்கு விலை வீழ்ந்திட காரணம், என்றும்..." சென்னை உயர்நீதிமன்ற வழிகாட்டுதல்படி ஐய்வரிசி முழுவதும் சேலம் சேகோ சர்வ் மூலம் பரிசோதனை செய்து வணிகம் செய்யாமல், வெளி மார்க்கெட் வணிகத்தில் விலையைக் குறைந்து விற்பதால்தான் மரவள்ளி கொள்முதல் விலை வீழ்ந்துவிட்டது" என்றும்.

ஒருவர் மீது ஒருவர் குற்றம் சுமத்தி மரவள்ளி விவசாயிகளை தெருவில் விட்டு வருகிறது தமிழ்நாடு அரசு என்பதை கவலையோடு பதிவு செய்ய விரும்புகிறோம். எனவே,

- ◇ மரவள்ளி கிழங்குக்கு கொள்முதல் விலை வீழ்ச்சியில் இருந்து விவசாயிகளைப் பாதுகாக்க வேண்டும்.
- ◇ அதற்காக உடனடியாக முத்தரம்பு சிறப்பு மாநாட்டைக் கூட்டி, மரவள்ளி கிழங்குக்கு இந்த ஆண்டு கொள்முதல் விலையை குறைந்தது ரூ. 12,000 தீர்மானம் செய்ய வேண்டும்.

நாள் : 08-02-2025 வியாழன் காலை 10.30 மணி
இடம் : சேலம் சேகோ சர்வ் அலுவலகம் முன், ஓமலூர் ரோடு.

தலைமை : தோழர். **A. அன்பழகன்**, தவிச, மாவட்டத் தலைவர்

கவன ஈர்ப்பு உரை - தோழர்கள் :

- | | | |
|--------------------------------------------------------|----------------------------------------------------------------------------|---------------------------------------------------------|
| A. ராமமூர்த்தி ,
தவிச, மாவட்டச் செயலாளர் | R. வெங்கடாஜலம் ,
தவிச, மாவட்ட பொருளாளர் | P. தங்கவேலு ,
தவிச, மாவட்ட துணைத் தலைவர் |
| S. செல்வப்பன் ,
வாழப்பாடி ஒன்றியச் செயலாளர் | கொங்குநாடு மக்கள் தேசிய கட்சி | A. பொன்னுசாமி ,
தவிச, மாவட்ட துணைத் தலைவர்கள் |
| M. ராமசாமி ,
தவிச, மாவட்ட துணைச் செயலாளர்கள் | R. ராஜேந்திரன் ,
மாவட்டச் செயலாளர், பால் உற்பத்தியாளர்கள் சங்கம் | P. அரியாக்கவுண்டர் ,
ஓமலூர் வட்டத் தலைவர் |
| N. ஈஸ்வரன் , ஓமலூர் வட்டத் தலைவர் | | |

மரவள்ளி விவசாயிகளே! ஒன்று திரள்வோம்! வாரீர்!!
ஆட்சியாவர்களின் கேளாக் காதுகளைக் கேட்க வைப்போம்!
மரவள்ளி விவசாயிகளைப் பட்டினிச் சாவிலிருந்து பாதுகாப்போம்!

இயக்கு. தமிழ்நாடு விவசாயிகள் சங்கம்,
சேலம் மாவட்டத்தழு. தொடர்புக்கு : 94435 15924

